

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**NEW DELHI**

CP No. 26(ND)/2008

SECTION: UNDER SECTIONS 397/398 OF THE COMPANIES ACT, 2013

**IN THE MATTER OF:**

Mr.Vinod Gupta

..... ..Petitioner

V/s  
M/s Classic Lamp Industries Pvt. Ltd. & Ors.

.....Respondent

Order delivered on 23.08.2017

**Coram:**

R.VARADHARAJAN  
Hon'ble Member (Judicial)

For the Petitioner : -

For the Respondent : Ms.Sreenita Ghosh, Advocate

**ORDER**

As in CP No. 24(ND)/2008